

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 214
(IB)-1573(ND)2019
IA/3816/2021

IN THE MATTER OF:

M/s. Alliance Lumiere Limited

... **Applicant/Petitioner**

Under Section: 10 of IBC, 2016

Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Mr. Zoheb Hossain counsel for ED Adv. Vivek Gurnani, Adv. Kavish Garach, Adv. Hasnain Khawja, Adv. Vivek Gaurav in IA 3816/2021
For IT Department : Mr. Sanjay Kumar, Ms. Easha and Ms. Hemlata Rawat St. counsels
For the Liquidator : Adv. Vinod Chaurasia for Liquidator, Anil Bhatia Liquidator

ORDER

Due to paucity of time, the matter is re-notified to 21.11.2023.

Sd/-

(COURT OFFICER)